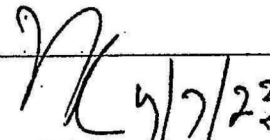


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI****ORDER**

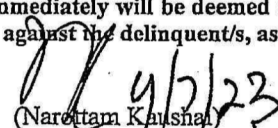
The following transfer and posting order is hereby made in official exigency and shall be effective immediately:

| S.No | Name & E.C.                             | From  | To   |
|------|---|---|--|
| 1    | Ms. Neelam Chopra<br>EC:29528353        | SJA/Reader in the Court of the Ld. Principal Judge, Family Courts (HQs) Dwarka, Delhi (on diverted capacity)      | Reader in the Court of Ms. Seema Maini, Principal District & Sessions Judge, North, Rohini Courts, Delhi   |
| 2    | Sh. Kamal Bandhu<br>EC:17021932         | Reader in the Court of Ms. Seema Maini, Principal District & Sessions Judge, North, Rohini Courts, Delhi          | SJA in Judicial Branch, North, Rohini Courts, Delhi  |
| 3    | Sh. Abhay Prasad<br>EC:71749199         | JA in Judicial Branch, North, Rohini Courts, Delhi  | JA/Reader in the Court of the Ld. Principal Judge, Family Courts (HQs) Dwarka, Delhi (on diverted capacity for a period of one year or till further orders whichever is earlier).    |
| 4    | Sh. Deepak<br>EC:81367471               | JA/Asst. Ahlmad in the Court of the Ld. Principal Judge, Family Courts (HQs) Dwarka, Delhi (on diverted capacity) | Asst. Ahlmad in the Court of Ms. Seema Maini, Principal District & Sessions Judge, North, Rohini Courts, Delhi   |
| 5    | Ms. Manya Chopra<br>EC:95955330         | Asst. Ahlmad in the Court of Ms. Seema Maini, Principal District & Sessions Judge, North, Rohini Courts, Delhi    | Asst. Ahlmad in the Court of Sh. Jitender, MM-01, North, Rohini, Delhi   |
| 6    | Sh. Nitesh Tyagi<br>EC:50732416         | Asst. Ahlmad in the Court of Sh. Jitender, MM-01, North, Rohini, Delhi  | Asst. Ahlmad in the Court of the Ld. Principal Judge, Family Courts (HQs) Dwarka, Delhi (on diverted capacity for a period of one year or till further orders whichever is earlier). |
| 7    | Sh. Satender Singh<br>EC:15518736       | JA in Office Pool, South-East, Saket Courts, New Delhi  | JA in Personal Office of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, KKD, Delhi   |
| 8    | Sh. Chirag Gautam<br>EC:67571409        | Asst. Ahlmad in the Court of Sh. Aman Kr. Sharma, Civil Judge-02, Shahdara, KKD, Delhi                            | JJA in Office Pool, South-East, Saket Courts, New Delhi  |
| 9    | Sh. Lakpa Tshering Tamang<br>EC: 179324 | JA in the Personal Office of Ms. Shail Jain, Principal District & Sessions Judge, East, KKD, Delhi                | JA in Personal Office of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge, NDD, PHC, New Delhi   |
| 10   | Ms. Suman Bisht<br>EC:98587538          | JJA in Copying Agency, NDD, PHC, New Delhi  | Asst. Ahlmad in the Court of Sh. Aman Kr. Sharma, Civil Judge-02, Shahdara, KKD, Delhi   |
| 11   | Sh. Viresh Panwar<br>EC:26749703        | JJA in the Personal Office of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, KKD, Delhi       | JJA in Personal Office of Ms. Shail Jain, Principal District & Sessions Judge, East, KKD, Delhi  |
| 12   | Sh. Vijay Kr. Sharma<br>EC:73004118     | JA in Office Pool, South-East, Saket Courts, New Delhi  | Reader in the Court of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, KKD, Delhi   |
| 13   | Sh. Bhawan Singh Panwar<br>E.C.: 2238   | Reader in the Court of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, KKD, Delhi              | SJA in Office Pool, South-East, Saket Courts, New Delhi  |

  
9/7/23

| S.No | Name & E.C.                               | From  | To   |
|------|---|---|--|
| 14   | Sh. Pradeep Kumar<br>EC:92795388          | JJA in the Personal Office of Ms. Shail Jain, Principal District & Sessions Judge, East, KKD, Delhi   | JJA in Personal Office of Sh. Sanjay Garg-I, Ld. Principal District & Sessions Judge, NDD, PHC, New Delhi  |
| 15   | Sh. Deepak Kumar<br>EC:37075641           | Asst. Ahlmad in the Court of Ms. Vijeta Singh Rawat, ADJ-01, NDD, PHC   | JJA in Office Pool, East, KKD, Delhi.  |
| 16   | Sh. Ankit Solanki<br>EC:43366524          | JJA in Personal Office of Ms. Seema Maini, Principal District & Sessions Judge, North, Rohini Courts, Delhi (on diverted capacity from Family Courts establishment) | JJA in Personal Office of Ms. Madhu Jain, Principal District & Sessions Judge, South-East, Saket Courts, New Delhi (on diverted capacity from Family Courts Establishment) |
| 17   | Sh. Virender Singh Solanki<br>EC:87590615 | Asst. Ahlmad in the Court of Ms. Neha Barupal, MM-12, South-East, Saket Courts, ND  | JJA in Office Pool, North, Rohini Courts, New Delhi  |
| 18   | Sh. Ram Kanwar<br>EC:75277183             | SJA in Copying Agency, North-West, Rohini Courts, Delhi   | SJA in Library, South-West, Dwarka Courts, New Delhi   |
| 19   | Ms. Yogita,<br>EC:16559883                | JJA in Delhi Judicial Academy (on diverted capacity) Dwarka, Delhi  | JJA in Copying Agency, North-West, Rohini Courts, Delhi  |
| 20   | Sh. Saurabh<br>EC:75013298                | Asstt. Ahlmad in the court of Ms. Renu Bhatnagar, Pr. D&SJ (Shahdara), KKD, Delhi.  | JJA in Personal Office of Ms. Shail Jain, Principal District & Sessions Judge, East, KKD   |
| 21   | Sh. Bharat Bhushan<br>EC:21148923         | Asstt. Ahlmad in the court of Ms. Shail Jain, Principal District & Sessions Judge, East, KKD, Delhi   | Asstt. Ahlmad in the court of Ms. Renu Bhatnagar, Pr. D&SJ (Shahdara), KKD, Delhi.   |

- Note: 1) Admn. Branch (NDD) and (South-East) are requested to depute substitute Asstt. Ahlmads vice incumbents withdrawn at Sl. No.15 and 17 respectively.
- 2) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware and other peripherals, if any, before relinquishing their duties at their respective transferor stations.
- 3) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.


  
 (Narottam Kaushal)  
 Principal District & Sessions Judge (HQs)  
 Tis Hazari Courts, Delhi

No. 49627-73/P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 04 JUL 2023

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

  
 Principal District & Sessions Judge (HQs)  
 Tis Hazari Courts, Delhi